

## STATEMENT

## I. Establishment of two new Rural Institutes

The question of the reorganisation of the Scheme of Rural Higher Education has been under the consideration of the Government of India, in consultation with the University Grants Commission, for some time past. The Committee set up by the Commission to assess the standard and scope of education imparted by the Rural Institutes has *inter-alia* recommended the establishment of two or three 'deemed' universities of which the existing Rural Institutes may form constituent units. The Committee has further suggested that during the Fourth Five Year Plan period the existing Rural Institutes should be helped to consolidate their position and should have well-equipped laboratories etc. to enable them to function as effective centres of higher education in their specialised fields and that no new institutes should be established unless there were compelling reasons to do so. The National Council for Rural Higher Education, which considered the report of the aforesaid Committee in its last meeting held on the 12th September, 1964, has endorsed these recommendations.

The question of setting up two new Rural Institutes is being considered further, in consultation with the appropriate authorities, in the light of these recommendations.

## II. Upgrading the existing Agricultural Science Course

On the recommendations of the National Council for Rural Higher Education it has been decided that no changes be made in the present courses of the Rural Institute till they start functioning under the new set up.

## Privileges of Ex-Rulers

805. { Shri Yashpal Singh:  
Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state:

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(a) whether Government intend to curtail the princely privileges, other than privy purses;

(b) if so, what are such privileges which are under consideration; and

(c) when a decision is likely to be taken?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) No, Sir.

(b) and (c). Do not arise.

## Lathi Charge in Netaji Nagar New Delhi

**806. Shri Yashpal Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn towards certain press reports alleging the connivance of police with milkmen of Netaji Nagar, New Delhi, as a result of which residents of that locality were lathi-charged and stoned by the owners of dairies on the 2nd October, 1964;

(b) if so, whether any inquiry has been ordered in the matter; and

(c) the steps taken to see that such things are not repeated?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) On the morning of 2nd October, 1964, a quarrel arose between the owners of some dairies and their customers. The milk vendors are alleged to have assaulted some two of whom received minor injuries.

(b) A case has been registered and is under investigation.

(c) The local police are exercising continuous vigilance.

## United School Organisation

**807. Shri Rameshwar Tantia:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a conference of the United School Organi-